

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 94 of 2020**

**IN THE MATTER OF:**

**Union of India, Ministry of Corporate Affairs** **...Appellant**

**Versus**

**Delhi Gymkhana Club Ltd. & Ors.** **...Respondents**

**Present: -**

**For Appellant:** Dr. Raj Singh, Mr. KM Nataraja, Mr. Vatsal Joshi,  
Mr. Sanjay Shorey, Ms. Seema Rath,  
Mr. Shailesh Madiyal, Mr. Kusum Yadav,  
Mr. Sudhanshu Prakash and Mr. Sarthak Bharadwaj,  
Advocates.

**For Respondent:** Mr. Arun Kathpalia and Mr. SN Mookherjee, Sr.  
Advocates with Mr. Gaurav M. Liberhan, Advocates for R-  
1.  
Ms. Ash Khanna, Advocate.  
Ms. Rohini Musa, Ms. Garima Prashad, Ms. Sylvine  
Sarmah, Mr. Pulkit Deora, Mr. Abhishek Kumar Tripathy  
and Col. (Retd.) Mr. A. Khanna, Advocates for R-18.

**WITH**

**Company Appeal (AT) No. 95 of 2020**

**IN THE MATTER OF:**

**Delhi Gymkhana Club Ltd.** **...Appellant**

**Versus**

**Union of India, Ministry of Corporate Affairs & Ors.** **...Respondents**

**Present:-**

**For Appellant:** Mr. Arun Kathpalia and Mr. SN Mookherjee, Sr.  
Advocates with Mr. Gaurav M. Liberhan, Advocates.

**For Respondent:** Dr. Raj Singh, Mr. KM Nataraja, Mr. Vatsal Joshi,  
Mr. Sanjay Shorey, Ms. Seema Rath,  
Mr. Shailesh Madiyal, Mr. Kusum Yadav,  
Mr. Sudhanshu Prakash, and Mr. Sarthak Bharadwaj,  
Advocates.

**Ms. Rohini Musa, Ms. Garima Prashad, Ms. Sylvine Sarmah and Mr. Pulkit Deora, Advocates for R-18.**

**ORDER**  
**(Through Virtual Mode)**

**07-10-2020** Heard Mr. KM Nataraja, Learned A.S.G. representing the Appellant in Company Appeal (AT) No. 94 of 2020 and Respondent No. 1 in Company Appeal (AT) No. 95 of 2020 in part. Hearing remained inconclusive.

List these Appeals for hearing further arguments on **14<sup>th</sup> October, 2020** at **02:00 PM**.

Mr. KM Nataraja is permitted to file a document which was part of the record of the Adjudicating Authority.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

RN/gc

Company Appeal (AT) Nos. 94 & 95 of 2020